

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No. of
Applicant(s): Respondent(s) :
Advocate for
Applicant(s) : Respondent (s) :

Notes of the registry	Orders of the Tribunal
	<p><u>OA No.278/2015</u> <u>Date of Order : 29.08.2016</u></p> <p>Mr. J.K. Mishra, counsel for applicant. Mr. Vinay Chhipa, counsel for respondents.</p> <p>Learned counsel for the applicant, Shri J.K. Mishra, stated that he has filed the Additional Affidavit today, which is taken on record.</p> <p>He further submits that the controversy involved in this case stands settled as the civil suit filed by the brother of the applicant for grant of succession certificate before the competent authority has been withdrawn. Therefore, the learned counsel for the applicant seeks permission to withdraw the OA with liberty to file fresh OA, if so required.</p> <p>Accordingly, the OA is disposed of with liberty to the applicant to file fresh OA if so required.</p>


[Praveen Mahajan]
Administrative Member

Rss

R/C
3.06/16

R/C
3.07/16